Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

ヘヘブ

T.P.No.82/2017 C.P-893/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company		Diabari Tea Company Ltd.		
			Winding up	
Under Section		433,434		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
12)	Merdhen 30	edhan Sankon	operational corpore	te madhey udh Sankan Advo

ORDER

Ld. Counsels for the petitioner informed that arguing Sr. Counsel is not present and express her inability whether compliance of the earlier order dated 03/07/2017 has been made or not.

Anneita Bhatach

Petitioner is directed to comply with the order dated 03/07/2017 within 7 days.

List the matter on 26/07/2017.

(Vijai Pratap Singh) Member (J)